F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 28.12.2017

ORDER NO. 185 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 166 of 2017 for CESTAT, New Delhi to the extent indicated below :-

On 29.12.2017 after the Division Bench matters are over, Hon'ble President will hear Single Member Bench matters, as notified.

By Order 2811 (A.Mohan Kumar) Registrar

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Dy. Registrar